

In the High Court of Judicature, Bombay.

Filed day, the 18th day of August 1864.

SPECIAL APPEAL No. 368 - of 1864.

Lakshman Bhug -
-pent of the Sonkum
District - (Original Plaintiff)

Appellant

versus

Lakshman bin -
Raghu of the Sonkum
District - (Original Defendants)

Respondent

Rs. 30 - - - -

The claim in the Original Suit was to obtain possession
of a house and site.

In Appeal No. 377 of 1865 the Assistant Judge
of the District of Sonkum at Tanval confirmed
the Decree of the Miff of Role who had thrown out
the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in
law in the investigation of the case
has been made which has produced
- ced

=ced error in the decision of the Case
on its merits in that the courts
below should not have called on
appellant to prove the agreement
in question, the Respondent having
failed by his answer, or in any
subsequent stage of the proceedings
to call in question its genuineness,
and having virtually admitted its
execution of it in his deposition
on oath recorded as exhibit No. 28,
that (2) the Assistant Judge ought
not to have rejected appellants
claims because he failed to prove the
agreement in question; and that
(3) the Assistant Judge rejected the
evidence of certain witnesses on
improper grounds:—

The Court confirm
the decree of the Assistant
Judge with costs on the
Special Appellant

H. G. Fisher

A. M. Brown

MEMORANDUM OF COSTS incurred in Special Appeal No. 368
of 1864 against the decision of the *Assistant Judge* of the
District of *the Konkan* and disposed of on the *18th Aug^t 1864*
by *Confirming the same with Costs.*

BY THE APPELLANT—

In the District.

In the *Moonsiff's Court* *7. 11 5. ✓*

In the *Asst^t Judge's Court* *4 14 5. ✓*
12. 9 10 ✓

In this Court.

Stamp for Memorandum of Special Appeal *2 " " ✓*

Stamps for copies of Decree and Judgment *1 8 " ✓*

Stamp for Vukeelutnama *2 " " ✓*

Batta for Process and Postage *1 4 " ✓*

Sectioner's Fee *" 14 3. ✓*

Vukeel's Fee *" 14 5. ✓*
8 8 8. ✓

Rupees.... *21 2 6. ✓*

BY THE RESPONDENT.

In the District.

In the *Moonsiff's Court* *2 6 5. ✓*

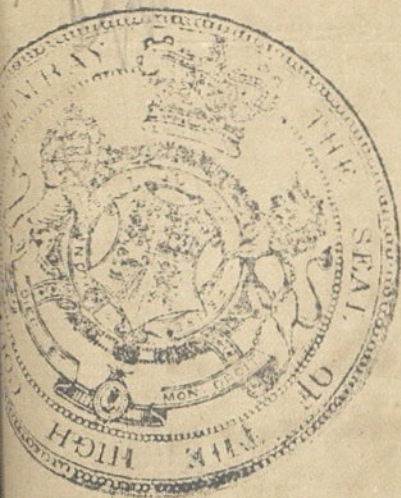
In the *Asst^t Judge's Court* *1 14 5. ✓*
4 4 10 ✓

In this Court.

Stamp for Vukeelutnama *" " " ✓*

Vukeel's Fee *" " " ✓*

Rupees.... *4 4 10 ✓*



Clyme

Dealer

The 18th day of August 1864

Clyme
Acting Registrar